GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:4184 ANSWERED ON:07.08.2014 TARGETS UNDER PMGSY

Adityanath Shri Yogi; Ahir Shri Hansraj Gangaram; Bhabhor Shri Jasvantsinh Sumanbhai; Mahato Shri Bidyut Baran; Puttaraju Shri C.S.; Rajoria Dr. Manoj

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of targets fixed for the construction of rural roads under the Pradhan Mantri Gram Sadak Yojana (PMGSY) in the country including Gujarat, Madhya Pradesh, Maharashtra and Rajasthan during the 11th and 12th Five Year Plans, State/UT and year-wise;
- (b) whether the targets have since been achieved and if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government is aware of slow pace of work under the scheme in certain projects;
- (d) if so, the details of such projects that have not been completed within the stipulated time period and the action taken thereon, State/UT-wise;
- (e) the steps taken/proposed to be taken by the Government to ensure timely completion of projects under PMGSY; and
- (f) whether the Government has received the complaints of substandard roads being constructed under PMGSY, if so, the details thereof during the last three years and the current year, State/UT and year-wise and the action taken by the Government thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UPENDRA KUSHWAHA)

(a)&(b) Year-wise details of target set under Pradhan Mantri Gram Sadak Yojana (PMGSY) in terms of number of habitations to be connected and road length to be connected during the 11th and 12th Five Year Plan Period are as under:

```
Year Habitation Road length under Road length under
  (in No.) New Connectivity upgradation
    (in km) (in km)
2007-08 12,100 39500
2008-09 18,100
2009-10 22,771
                   66440
                   86340
2010-11 5,000
                  24445
2011-12 2,667
                  13720
Sub total 60,638
                   230447
2012-13 4000
                 30000
2013-14 3500
2014-15 3700
                 26950
                 15960
2015-16 6443
                 52000
2016-17 6713
                 56000
Sub total 24356
                  180910
Grand total 84994
                     411357
```

Year-wise details of target set and achievement under Pradhan Mantri Gram Sadak Yojana (PMGSY) during the 12th Five Year Plan Period are at Annexure-I.

(c)to(e) Rural Roads is a State subject and PMGSY is a one time special intervention of the Government to improve rural infrastructure through construction of roads. As such, the responsibility of timely completion of these roads lies with the State Governments. State Governments are advised through various Regional Review meetings & Empowered Committee meetings to take suitable necessary action to expedite timely completion of road works under PMGSY. The following steps in this regard have been taken by the Ministry:

- a. States have been requested to augment executing capacity.
- b. Bidding document provisions have been rationalized.
- c. Training is imparted to field engineers and contractors engineers for capacity building.

(f) Complaints about various irregularities including the sub-standard works under Pradhan Mantri Gram Sadak Yojana (PMGSY) are received from time to time. In respect of complaints regarding sub- standard roads being constructed under PMGSY, enquiry is referred to the State Quality Coordinators of respective States for taking necessary action as ensuring the quality is the responsibility of implementing State Governments. In case an adequate response is not received within the stated time schedule, the National Rural Roads Development Agency (NRRDA) deputes National Quality Monitors (NQM) and further decisions are taken on the basis of NQM reports.

As per the record available, during the period 2011-12, 2012-13, 2013-14 and 2014-15 (upto June, 2014), 111 such complaints have been received in NRRDA. Out of these, 7 complaints have been sent to the respective State Governments for enquiry and appropriate action. In the case of remaining 104complaints, NQMs were deputed for enquiry and out of these, in 57cases, irregularities were noticed and these reports have been sent to the States for rectification and appropriate action. Statements containing State-wise details of complaints received during the period 2011-12, 2012-13, 2013-14 and 2014-15 (upto June, 2014) are at Annexure-II